NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/(IB)/2018

NAME OF THE PETITIONER(S)

: MANJEET COTTON PVT LTD

NAME OF THE RESPONDENT(S)

: SUBBURAJ COTSPIN MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

K. O. Showed

REPRESENTATION BY WHOM

I PAWAN JOHNBARH

flic Applicant

ORDER

Counsel for Applicant present. The Registry is directed to send short notice to the Respondent. Counsel for the Applicant is also directed to send private notice to the Registered Office of the Corporate Debtor along with the copy of the petition and file proof of the same along with an affidavit. Put up on 02.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk